THE SUGAR UNDERTAKINGS (TA-KING OVER OF MANAGEMENT) **AMENDMENT BILL, 1985**

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Sir, I beg to move for leave to introduce a Bill further to amend the Sugar Undertakings (Taking over of Management) Act, 1978.

The question was put and the motion was adopted.

RAO BIRENDRA SINGH: Sir, I introduce the Bill.

STATEMENT EXPLAINING THE CIRCUMSTANCES WHICH NECES-SITATED IMMEDIATE LEGISLATION BY THE GANGTOK MUNICIPAL **CORPORATION (AMEND-MENT)** ORDINANCE, 1984

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR): Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which necessitated immediate legislation by the Gangtok Municipal Corporation (Amendment) Ordinance, 1964. [Placed in Library. See. No. LT5/85]

THE GANGTOK MUNICIPAL COR-PORATION (AMENDMENT) BILL, 1985

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR): Sir, I beg to move for leave to introduce a Bill further to amend the Gangtok Municipal Corporation Act, 1975:

The question was put and the motion was adopted.

SHRI ABDUL GAFOOR. Sir, I introduce the BUI.

ANNOUNCEMENT RE. GOVERN MENT **BUSINESS FOR THE WEEK COMMENCING 21ST JANUARY. 1985**

(Railways), 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT TARY AFFAIRS (SHRIMATI MARGARET ALVA). Sir, with your per_ mission, I rise to announce that Gov-| emment dBusiness in thig House dux. ing the week commencing 21st January, 1985, will consist of:

- I. Discussion on the Resolutions seeking disapproval of the following Ordinances and consideration and passing of the Bills in replacement thereof:
 - (a) The General Insurance Business (Nationalisation) Amendment Ordinance,
 - (b) The National Capital Region Planning Board Ordinance, 1984.
 - (c) The Sugar Untertakings (Taking Over of Management) Amendment Ordinance, 1984.
- 2. Consideration and passing of the Gangtok Municipal Corporation (Amendment) Bill, 1985.
- 3. Discussion on the Motion of Thanks on the President's Address.
- 4. Discussion on the Resolutions seeking disapproval of the following Ordinances and consideration and passing of Bills, in replacement thereof, as passed by Lok Sabha:-
- (a) The Representation of the People (Amendment) Ordinance, 1984
- The Foreign Contribution (Regulation) Amendment Ordinan ce, 1984.
 - (c) The Calcutta Metro Railway (Operation and Maintenance tem porary Provisions Ordinance, 1984.